

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/1/2021
NAME OF THE COMPANY	Sri Lakshmi Vigneswara Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Venkata Satya Lakshmi Chelikani
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	252

ORDER

Present: Ld. Counsel Mr. Govind Reddy for the Petitioner.

Ld. Counsel Mr. Satish Ramanam for the Respondent No.2.

Amended petition copy be served on the Respondent. For filing counter by the R2, **matter is adjourned to 28.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)